

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR PERPETUAL CAPITAL AND SERVICING PRIVATE LIMITED OPERATING IN SECURITY AND FINANCING ACTIVITIES AT MUMBAI (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	M/S. Perpetual Capital and Servicing Private Limited CIN: U67190MH2007PTC177055
2. Address of the registered office	83, Arcadia, Nariman Point, Mumbai - 21.
3. URL of website	NA (The Corporate Debtor does not maintain any separate website; the RP had uploaded all the relevant information on the IBBI portal)
4. Details of place where majority of fixed assets are located	As per the Balance sheet as on 31/03/2016 the Corporate Debtor does not have any Fixed Assets.
5. Installed capacity of main products/ services	The Corporate Debtor was involved in providing Financial Advisory, Brokerage and Consultancy Services.
6. Quantity and value of main products/ services sold in last financial year	NA (The books of accounts are incomplete after 31/03/2016 and other documents have yet not been received by the Resolution Professional. As per the information there are no services provided in the last financial year)
7. Number of employees/ workmen	Zero (0)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to: perpetualcapital.crp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to: perpetualcapital.crp@gmail.com
10. Last date for receipt of expression of interest	20-03-2023
11. Date of issue of provisional list of prospective resolution applicants	29-03-2023
12. Last date for submission of objections to provisional list	03-04-2023
13. Process email id to submit EOI	perpetualcapital.crp@gmail.com
Vijay P. Lulla Resolution Professional For Perpetual Capital and Servicing Private Limited Regn no - IBBI /IPA -001/IP-P00323/2017-18/10593 Address: 201, Satchitanand Bldg, 12th Road, Khar (W), Mumbai- 400052 Place: Mumbai, Date: 04th March, 2023	